

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 198 OF 2015

&

APPEAL No. 6 OF 2016

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

APPEAL NO. 198 OF 2015

In the matter of :

Power Grid Corporation of India Ltd.,

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Bipin Gupta for R-3 to R-5

Mr. R.B. Sharma for R-13

APPEAL NO. 6 OF 2016

In the matter of :

Power Grid Corporation of India Ltd.,

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Gautam Chawla
Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Shashank Pandit

Mr. Pradeep Misra for R-3 to R-15

Mr. R.B. Sharma for R-13

Sri Harsha Perchara

Ms. Vidhi Jain for R-18

ORDER

List these matters on **22.02.2017.** In the meantime, pleadings be completed.

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr